

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 344

TO BE ANSWERED ON THE 26th April, 2016

Sale of Banned Antibiotics

344. SHRI S. SELVAKUMARA CHINNAYAN:
SHRI BHAIRON PRASAD MISHRA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that a powerful antibiotic combination marketed in India by US pharmaceutical giant Abbott Laboratories is among 344 drug combinations banned in the country, if so, the details thereof;
- (b) whether any action is being taken or proposed to be taken against this US pharma company for selling the banned medicines in India, if so, the details thereof;
- (c) the number and details of complaints received by the Government with regard to sale of prohibited drugs during the last three years, State/UT-wise; and
- (d) the details of action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a) &(b) Several combinations of Antibiotics are among 344 FDCs which have been prohibited by Central Government on 10.03.2016 which also includes Antibiotic Combination marketed in India by Abbott Laboratories. However, the manufacturers of these 344 FDCs have filed various writ petitions in various courts and the matter is subjudice.
- (c) Office of Drugs Controller General (India) has informed that no such report of manufacturing and marketing of prohibited drug was reported.
- (d) In view of reply (c) above, does not arise. However, manufacturing and marketing of banned drugs is a punishable offence under Drugs & Cosmetics Act and the State Licensing Authority are empowered to take action in such cases

